

(ख) और (ग). पिछड़े क्षेत्रों और अन्य क्षेत्रों को जोकि ग्राम विद्युतीकरण कार्यक्रम में पिछड़े हैं, सरकार उच्च प्राथमिकता देती है।

Representation from Muslim Community regarding Minority Status

1265. SHRI C. K. JAFFER SHARIEF: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation that Muslim community be also given place in the minority category; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No such representation has been received.

(b) Does not arise.

Committee set up to Improve the Functioning of D.E.S.U.

1266. SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

SHRI UGRASEN:

SHRI SURENDRA BIKRAM:

Will the Minister of ENERGY be pleased to state:

(a) whether the Committee set up by Government to advise on the steps to be taken to improve the functioning and management of the Delhi Electric Supply Undertaking has suggested in their report submitted to Government recently 25 per cent reduction in the staff of the undertaking;

(b) whether the Committee have also suggested that the entire area of the Undertaking should be divided into 15 districts, three to four districts forming a circle;

(c) what are the other recommendations of the Committee; and

(d) whether the recommendations of the Committee have since been considered by Government and if so, with what result?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The Committee had mentioned that according to the staffing pattern of well established State Electricity Boards, the total strength of staff of D.E.S.U. should be of the order of 18000 as against the existing strength of 24,515.

(b) Yes, Sir.

(c) The Committee has made a number of other recommendations on financial, administrative and technical matters.

(d) The recommendations made by this Committee were considered by the Government and the recommendations were sent to the Municipal Corporation for implementation. It is learnt that these recommendations are now under the consideration of the Delhi Electric Supply Committee.

National Cement Policy

1267. SHRI YASHWANT BOROLE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have appointed a Committee to evolve a national cement policy;

(b) whether any steps are being taken to reorganise the distribution system so as to prevent blackmarketing etc.; and

(c) if so, the nature of such steps?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). Government are examining a proposal to appoint a high level body to undertake a comprehensive review of the Cement Industry.

लघु उद्योगों द्वारा उत्पादित की जाने वाली वस्तुओं के नाम

12 68. श्री लक्ष्मीनारायण नायक :

क्या उद्योग मंत्री वह बताने की कृपा करेंगे कि :

(क) उन वस्तुओं के नाम क्या हैं जो केवल लघु उद्योगों द्वारा उत्पादित की जायेंगी और बड़े उद्योगों को जिनके उत्पादन की अनुमति नहीं दी जायेगी ;

(ख) क्या पिछड़े क्षेत्रों में उद्योग स्थापित करने से महानगरीय क्षेत्रों के पूंजीपतियों की निरुत्साहित करने तथा लघु उद्यमियों को सरकार की सहायता से सफलतापूर्वक उद्योग स्थापित करने देने के लिये इसके कार्य के लिये दस लाख रुपये की सीमा लगाई गई है ; और

(ग) इस तथ्य को देखते हुए कि इस राशि के अन्तर्गत केवल मशीनरी और उपकरण ही आते हैं और यदि भूमि, भवन, जैसे अन्य शीर्षों पर तथा चालू पूंजी के रूप में करोड़ों रुपये निवेश किये जाते हैं तो क्या इन औद्योगिक एककों की लघु उद्योग समझा जायेगा जिनसे पूंजीपतियों को लाभ होगा ?

उद्योग मंत्रालय में राज्य मंत्री (कुमारी आभा माईति): (क) 23 दिसम्बर, 1977 को सभा पटल पर वस्तुओं के नाम रखे गए थे।

(ख) पिछड़े क्षेत्रों के औद्योगिक विकास के लिए निवेश सीमा की कोई शर्त नहीं है।

(ग) प्रश्न ही नहीं उठता।

Loss incurred by Bhakra Nangal Project

1269. SHRI R. V. SWAMINATHAN:

SHRI PRASANNBHAI MEHTA:

Will the Minister of ENERGY be pleased to state:

(a) whether the prestigious Bhakra Nangal project is running at a loss;

(b) whether revenue receipts during the period 1971-72 to 1975-76 did not even cover the working expenses of the project;

(c) the main reasons for the loss;

(d) whether Government have gone into the causes; and

(e) if so, the action being taken for its improvement?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (e). The details are being collected and will be laid on the Table of the House.

Purchase of U.K. Ships

1270. SHRI R. V. SWAMINATHAN: DR. HENRY AUSTIN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether attention of Government has been drawn to the Press report in "the Hindustan Times" dated the 7th January, 1978 under the head U.K. ships were bought to 'avoid' grant lapse;